

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 85 of 2013 in
DFR No. 267 of 2013**

Dated : 14th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**Madhya Pradesh Audyogik Kendra
Vikas Nigam (I) Ltd.Appellant(s)
Versus
Madhya Pradesh Electricity
Regulatory CommissionRespondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swagatika Sahoo**

ORDER

**I.A. No. 85 of 2013
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 22.03.2013.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **22.03.2013.**

**(V.J. Talwar)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**